

**GOVERNMENT OF INDIA  
AGRICULTURE  
LOK SABHA**

STARRED QUESTION NO:177  
ANSWERED ON:08.03.2011  
HARDSHIPS FACED BY FISHERMEN  
Reddy Shri Magunta Srinivasulu

**Will the Minister of AGRICULTURE be pleased to state:**

- (a) whether the fishing profession is no more remunerative and the fishermen are facing several hardships, forcing them to seek alternative professions;
- (b) if so, the details thereof alongwith the steps being taken by the Government to provide assistance to them to seek alternative livelihood;
- (c) whether the Government proposes to restrict/ban the entry of large marine companies/MNCs into the fishery sector and give small fishermen the first right to utilize the marine wealth of the country;
- (d) if so, the details thereof; and
- (e) the details of the schemes for assisting fishermen in the country and the allocation made therein during each of the last three years and the current year, State-wise.

**Answer**

THE MINISTER OF AGRICULTURE (SHRI SHARAD PA WAR)

(a) to (e): A Statement is laid on the Table of the House.

Statement referred to in reply to the Lok Sabha Starred Question No. 177 for answer on 8.3.2011 regarding 'Hardships faced by fishermen'

(a) & (b): The policies and programmes of the government have resulted in consistent growth in fisheries sector as can be seen from the following table:

Year Fish Production (Tonnes) Export

Quantity (Tonnes) Value (t crore)

2007-08	7126832	541701	7620.92
2008-09	7616090	602835	8607.94
2009-10 (P)	7853106	678436	10048.53

P: Provisional

Sustainable development of the sector is being ensured through appropriate interventions.

(c) & (d): Fishery is a state subject and the State Governments exercise control over the territorial waters. Central Government exercises control over the Indian Exclusive Economic Zone, wherein Letters of Permit (LOP) are issued to Indian vessels in accordance with the deep sea fishing guidelines.

(e): The major Central Sector and Centrally Sponsored Schemes for development of fisheries and welfare of fishermen alongwith the financial allocation are given below. No specific state wise allocation of funds is made as these schemes are demand driven.

(in Rs. crores)

Name of Schemes 2007-08 2008-09 2009-10 2010-11

Development of Inland fisheries & Aquaculture 12.03 12.90 19.00 21.00

Development of Marine Fisheries, Infrastructure & Post Harvest Operations 40.50 44.99 61.00 76.09

National Scheme of Welfare of Fishermen. 20.88 25.00 36.00 42.25

Strengthening of Database and Geographical Information System of Fisheries sector. 2.80 3.00 10.00 10.55

National Fisheries Development Board 50.00 46.90 100.00 92.30